NATIONAL COMPANY LAW TRIBUNAL <u>NEW DELHI BENCH</u> <u>NEW DELHI</u>

C. P. NO. 3(ND)2016 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016

NAME OF THE COMPANY: M/s Ms. Punita Khatter V/s. M/s. Explorers Travels & Tours Pvt. Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO		DESIGNATION	REPRESENTATION	SIGNATURE
1	Crewrew A	litra J-Adu halkun	Respondet No.1	Juh
2	Vivek Ma	lik J-	1 34	10
3	Merked 1	Nym		
4.	Rashmita Ro	y Choudhiory Adr	Respondentario.1	R.
۶.	NITIN GUPTP	y thoughony Adr	Respondents No. 2-10 4	GNulmi
6.	ANKUR MAHINDA	Ru]		1
7. 8.	SOURABH GUPTA MEGINA AGIARI	JAN JAON	for Retitioner	an MM

ORDER

Learned Counsel for the parties are present. Learned counsel for the respondent No. 2 has raised the issue of jurisdiction in the matter. Since this issue goes to the root of the case, therefore, the same shall be determined at the first instance on the next date. In the meantime pleadings in the CP and other allied applications by also completed.

List on 21.09.2016

(к.varaqnarajan) Member (Judicial)

Sd1-

5d1-

(Maharaj Krishan Hanjura) Member (Judicial)